## GOVERNMENT OF MEGHALAYA LAW (B) DEPARTMENT \*\*\*\*\*

## NOTIFIC ATION

Dated Shillong, the 15th December, 2025

No. LJ(B) 118/93/480 - In exercise of the powers conferred by sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoint Shri. Lede E Miki Pohshna, MCS Assistant Commissioners as the Executive Magistrate within Mawshynrut Civil Sub-Division, with immediate effect until further orders.

Sd/(Cyril V.D. Diengdoh),
Commissioner & Secretary to the Govt. of Meghalaya,
Law Department
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Memo No. LJ (B) 118/93/480 - A,

Dated Shillong, the 15<sup>th</sup> December, 2025

Copy forwarded to:-

- The Deputy Commissioner, West Khasi Hills District, Nongstoin with reference to your letter No. ND/Estt.i/2016-17/213 Dt. 05.12.2025.
- 2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
- 3. Personnel & A.R. (A) Department for information.
- 4. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Sanny

Deputy Secretary to the Govt. of Meghalaya, Law (B) Department.